

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

1. IA 2411/2022 IA 2412/2022 IA 2413/2022 IA 2415/2022
IA 2434/2022 In C.P.(IB)/110(MB)2022

CORAM:

SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2022**

**NAME OF THE PARTIES: - IA 2411/2022 Prakash Dattatraya
Naringrekar**

V/s

**Ripu Sudan Kundra
IA 2412/2022 Prakash Dattatraya
Naringrekar**

V/s

**Ripu Sudan Kundra
IA 2413/2022 Prakash Naringrekar**

V/s

**Ripu Sudan Kundra
IA 2415/2022 Prakash Dattatraya
Naringrekar**

V/s

**Viaan Industries Limited
IA 2434/2022 Prakash Dattatraya
Naringrekar**

V/s

**Viaan Industries Limited
IN THE MATTER OF
Cash Ur Drive Marketing Private Limited**

V/s

Viaan Industries Limited

APPEARANCES: -

FOR Resolution Professional : Mr. Dharmesh J. Shah

**Section: 66(1) 43(1) r/w Sec 44 (1) Sec. 45 (1) Sec 12(2) U/s 7 of
(IBC)**

ORDER

IA.2411/2022, IA.2412/2022, IA.2413/2022, IA.2415/2022,

IA.2434/2022: - The matter is taken up through Virtual Hearing (VC).

The counsel appearing for the RP is directed to submit the hard copies of the applications in two sets of all IAs which is reflected above at least one week before the next adjourned date. List this matter on **23.09.2022**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)